

ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

TP No.01/397/398/GB/2016
(C P No.619/2010)

Asharam Leasing & Finance Pvt. Ltd. & Others. ...Petitioners
-Versus-
Doloo Tea Co. (I) Ltd. and Others ... Respondents

Present: Mr Justice P K Saikia, Member(J)

Date of hearing: 16th January 2017.

Name of the Company	Doloo Tea Co. (India) Ltd. and Others		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Mr A. Sahewal, learned counsel for the petitioner submits that his senior, Mr R. Banerjee, could not appear before the court today due to his preoccupation and, therefore, prays for some time. None appears on behalf of the respondents. Also seen the order passed by this court on 04.11.2016. For ready reference, same is reproduced below:

"Mr A. Banerjee and Mr R. Mullick are present on behalf of respondent No.1. Mr A. Sahewal, learned counsel for the petitioner submits that his senior is out of station and, therefore, prays for some time.

It is submitted that the SLP filed before the Hon'ble Apex Court is still pending.

In view of the above, list this matter on 16.01.2017."

In view of the submissions made on behalf of the petitioner, the case is adjourned till 06.02.2017.

Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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